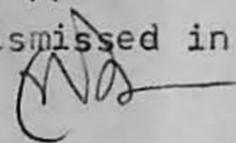


20.12.95

Hon'ble Dr. R.K. Saxena, JM
Hon'ble Mr. S. Dayal, AM

Even on the revision of the cause list Sh. M Prakash or Sh. N.K. Srivastava who are the counsel for the applicant are not present. The perusal of the original sheet reveals that right from the beginning when the case was listed before the bench on 8.8.94, the adjournment had been sought or nobody had appeared. The adjournment was sought on 8.8.94, 15.9.94, 6.1.95, 22.2.95, 21.4.95, 6.9.95 and 20 July 95. None had appear on 8.11.94 and no sitting had taken place on 28.9.95. Today again none is present. No request for adjournment is made. It appears that the applicant is not interested in the case, it is therefore dismissed in default.


AM


JM

Arvind.